

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 19 OF 2014**

**Dated: 21<sup>st</sup> March, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Western Electricity Supply Co. Of Orissa Ltd. ...Appellant(s)  
Vs.  
Orissa Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : -  
Counsel for the Respondent(s) : Mr. Rutwik Panda  
Mr. P. C. Sen  
Ms. Anshu Malik for R.1  
  
Mr. Raj Kumar Mehta  
Mr. Abhishek Upadhyay  
Ms. Himanshi Andley for R.2

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **11.05.2017.**

**( I. J. Kapoor )  
Technical Member**

**( Justice Ranjana P. Desai )  
Chairperson**

*ts/sh*